

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

RAJYA SABHA

UNSTARRED QUESTION NO. 1393

TO BE ANSWERED ON THURSDAY, 28TH JULY, 2022

Delimitation of Constituencies

1393 Shri Abdul Wahab:

Will the Minister of Law and Justice be pleased to state:

- (a) whether Government is considering any amendments in the Delimitation of Constituencies Act;**
- (b) if so, whether government has constituted any committee to study the process of the Delimitation that is due;**
- (c) if so, the details thereof; and**
- (d) if not, whether government is considering to constitute any committee to study about the delimitation of constituencies?**

ANSWER

**MINISTER OF LAW AND JUSTICE
(SHRI KIREN RIJJU)**

(a) to (d): No Sir, no such proposal is under consideration of the Government.
